

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 876 OF 2018 IN
APPEAL NO. 187 OF 2018

Dated: 28th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Ltd.	Appellant(s)
Versus		
GVK Power (Goindwal Sahib) Limited & Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Ashwin Ramanathan for Mr. Anand K. Ganesan
Counsel for the Respondent(s)	:	Mr. Amit Kapur Mr. Janmali Manikala for R-1 Mr. Sakesh Kumar for R-2

ORDER

List the application for hearing on **29.08.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson